

SCHEDULE I**FORM A****PUBLIC ANNOUNCEMENT**

(Reg 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017)

FOR THE ATTENTION OF THE STAKEHOLDERS OF FLEXITI TECHNOLOGIES (INDIA) PRIVATE LIMITED

1	NAME OF CORPORATE PERSON	FLEXITI TECHNOLOGIES (INDIA) PRIVATE LIMITED
2	DATE OF INCORPORATION OF CORPORATE PERSON	17/12/2022
3	AUTHORITY UNDER WHICH CORPORATE PERSON IS INCORPORATED/ REGISTERED	ROC Hyderabad
4	CORPORATE IDENTITY NUMBER / LIMITED LIABILITY IDENTITY NUMBER OF CORPORATE PERSON	U72900TG2022FTC169350
5	ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE PERSON	Floor 2, VVC Konark, Plot No. 5 Jubilee Enclave, Hitec City, Hyderabad, Telangana, India, 500081
6	LIQUIDATION COMMENCEMENT DATE OF CORPORATE PERSON	10-SEPTEMBER-2025
7	NAME, ADDRESS, EMAIL ADDRESS, TELEPHONE NUMBER AND THE REGISTRATION NUMBER OF THE LIQUIDATOR	Mr. Girish Kambadaraya Registered Address: No.36, CHATURA HOMES, 2 nd Main, Meenakshinagar, Basaveshwaranagar, Bengaluru - 560079, Karnataka Office Address: 207, BINDU GALAXY, No. 2, 1 st Main, Chord Road, Industrial Town, Rajajinagar, Bengaluru - 560010, Karnataka Email: cmagirish999@gmail.com Mobile: 9980695702 Reg No.: IBBI/IPA-003/IP-N000127/2017-18/11403
8	LAST DATE FOR SUBMISSION OF CLAIMS	10-OCTOBER-2025

Notice is hereby given that the FLEXITI TECHNOLOGIES (INDIA) PRIVATE LIMITED has commenced voluntary liquidation on **10-SEPTEMBER-2025**.

The stakeholders of FLEXITI TECHNOLOGIES (INDIA) PRIVATE LIMITED are hereby called upon to submit a proof of their claims, on or before **10-OCTOBER-2025**, to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Date: 10-SEPTEMBER-2025
Place: Bengaluru


GIRISH KAMBADARAYA
Liquidator
FLEXITI TECHNOLOGIES (INDIA) PRIVATE LIMITED
Reg No.: IBBI/IPA-003/IP-N000127/2017-18/11403
AFA No: **AA3/11403/02/300626/301304**
AFA Validity Period: **09/04/2025 to 30/06/2026**

